HIGH COURT OF CHHATTISGARH, BILASPUR ORDER

No. (App.) / II-14-1/2025 (Pt.-III)

Bilaspur, dated: 17 November, 2025

Shri Syed Roshan Zamir Ali, Deputy Registrar of this Registry is promoted to the post of Additional Registrar (Ministerial) in Level-14 of Pay Matrix (79900-211700), in the establishment of this High Court, on officiating capacity for a period of two years, from the date he assumes the charge of his duty to the said post, subject to final outcome of Writ Petition (S) No. 1468/2024.

By Order of Hon'ble the Chief Justice

Sd/-(Rajnish Shrivastava)

Registrar General

Endt. No. 21776 / II-14-1/2025 (Pt.-III)

Bilaspur, dated: | 7 November, 2025

Copy forwarded to: -

- 1. J.R.-Cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
- 6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

- 13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 17. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
- 18. Registrar (Vig./I.&E./Judl./S&A Cell/Estt.), High Court of Chhattisgarh, Bilaspur
- 19. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
- 20. Registrar (Computerization)-cum-CPC, High Court of Chhattisgarh, Bilaspur with a request to get it be uploaded in the website of this High Court,
- 21. Additional Registrar (Judl./Admn.), High Court of Chhattisgarh, Bilaspur,
- 22. O.S.D., High Court of Chhattisgarh, Bilaspur,
- 23. All Registrars (M.), High Court of Chhattisgarh, Bilaspur,
- 24. All Joint Registrars (M.), High Court of Chhattisgarh, Bilaspur,
- 25. All Additional Registrars (M.), High Court of Chhattisgarh, Bilaspur,
- 26. Budget Officer, High Court of Chhattisgarh, Bilaspur,
- 27. The Deputy Controller, Government Press, Gondwara, Bhanpuri, Raipur (C.G.) with a request to publish it in the forthcoming issue of Chhattisgarh Gazette and send 25 copies of the same to this Registry,
- 28. Deputy Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
- 29. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
- 30. Assistant Registrar (Protocol), High Court of Chhattisgarh, Bilaspur,
- 31. Court Officer, High Court of Chhattisgarh, Bilaspur,
- 32. Section Officer (Accounts), High Court of Chhattisgarh, Bilaspur,
- 33. **Shri Syed Roshan Zamir Ali, Deputy Registrar,** High Court of Chhattisgarh, Bilaspur with a direction to submit his option form for fixation of his pay to the promoted post within one month of date of order, if he wish to do so,

for information / necessary action.

(Rajnish Shrivastava)

Registrar General